

(27)

Dated: 12.11.93.

Shri H.D. Rajani for
the applicant.

Shri Rajani states that
he has instructions from his
Client to withdraw this matter
and seeks permission to withdraw
the O.A.

This O.A. is, accordingly,
permitted to be withdrawn
as desired by the applicant.
No order as to costs.

(Signature)
(Lakshmi Sivamathen)
M(J)

(Signature)
(M.Y. Pralokar)
M(LA)

order/Judgement despatched
to Applicant/Respondent (s)
on 12/11/93
4/1/94

(Signature)

Copy of the Order dt 12/11/93
of Shri H.D. Rajani Adv.
sent back without
postal receipt to
filed in 'C' folder.

(Signature)

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